NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 299/16	Admission (non-filing of ROC report)	621A	Flowserve Microfinish Valves Pvt. Ltd.,

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

CS BISWATIT GHOSH
9900901974

The Applicant-

<u>ORDER</u>

Counsel for petitioner is present. ROC reported not received from Registry. Registry is directed to address letter to ROC to send report. List it on 22/09/2017.

MEMBER(J)

MEMBER(T)